

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 93 of 2010

(Arising out of OIA-132-133/COMMR-A-/JMN/2009 dated 18/11/2009 passed by
Commissioner of CUSTOMS-JAMNAGAR (PREV))

Shree Saibaba Ship Breaking Company

.....Appellant

203-304, Prithvi Complex,
Kalanala,
Bhavnagar, Gujarat

VERSUS

C.C.-Jamnagar (prev)

.....Respondent

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

APPEARANCE:

None appeared for the Appellant

Shri R.P Parekh, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 16.02.2022

DATE OF DECISION: 16.02.2022

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 92 of 2010

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta